claims in respect of Amreli district have since been paid.

(c) Action has since been initiated to have adequate budget provision for the scheme so as to ensure prompt payment of claims in future.

## Production and Import of Pulses

1653. SHRI J. P. GOYAL: Will the Minister of AGRICULTURE be pleased to state:

- (a) what has been the result of taking various steps to increase the production of pulses in the country during the year 1985-86;
  - (b) whether it is a fact that Government have allowed the import of pulses under OGL to check the rise in prices of pulses and to overcome the imbalance in supply and demand of pulses;
  - (c) if so, the total quantity of pulses imported under OGL during the last three years, alongwith particulars of importers: and
  - (d) what efforts are proposed to be made to increase the production of pulses and checking the rise in prices of pulses in the open market?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) (a) All-India production of pulses is anticipated at around 12.5 million tonnes during 1985-86 as compared to 12-12 million tonnes during 1984-1985, despite adverse weather conditions faced in a number of States during Kharif 1985.

(b) and (c) Yes, Sir. The quantities of pulses imported during 1982-83 and 1983-84 amounted to 1.02 lakh tonnes and 2.28 lakh tonnes respectively. The quantity for which contracts were registered for import during 1984-85 was of the order of 3.14 lakh tonnes. Pulses can be imported by all persons under

- the Open General Licence subject to the fulfilment of certain conditions laid down under the import policy.
- (d) To increase the production of pulses, following strategy is adopted in the Seventh Plan:—
  - (i) Introduction of pulses crops in irrigated farming system, such as double & multiple cropping;
  - (ii) Bringing additional area under:—
    - 1. Short duration varieties of urd, moong, etc. in rice fallows utilising the residual moisture in rabi season:
    - 2. In summer season with irrigation after oilseeds, sugarcane, potato and wheat; and
      - 3. In rabi under lentil;
  - (iii) Inter-cropping of arhar in soyabean, bajra, cotton, sugarcane and groundnut both under irrigated and unirrigated cond tions;
  - (iv) Multiplication and use of improved pulses seeds; adoption of plant protection measures; use of phosphatic fertilisers and rhizobium culture; and
- (v) Improved post harvest tech nology public policies includin pricing and marketing of pulses.

From 1986-87, the Government of India have sanctioned an area and production oriented programme, viz. a Centrally Sponsored National pulses Development Project.

## Construction of an Annexe Building At Victoria Memorial, Calcutta

1654. SHRI GURUDAS DAS GUPTA: Will the Minister of URBAN DEVELOPMENT be please to state:

- (a) whether it is a fact that the Central P. W. D. has undertaken constructions of a double-storied annexe building in the lawns of Victoria Memorial in Calcutta;
  - (b) if so, the details thereof;
- (c) whether Government are aware that the State Government has expressed its opposition to the proposed construction; and
- (d) if so, the details thereof?

  THE MINISTER OF STATE IN
  THE MINISTRY OF URBAN
  DEVELOPMENT (SHRI DALBIR
  - (b) to (d) Question do not arise.

## नर्मदा परियोजना में हुई प्रगति

SINGH): (a) No, Sir.

- 1055. भी मोर्जा इशांद बेग स्था जल संसाधन मंत्री यह बनाने की कृपा करेंगे कि:
- (क) नर्मदा परियोजना के निर्माण के संबंध में अब तक हुई प्रगति का ब्योरा क्या है ;
- (क) पर्यावरण संबंधी स्वीकृति प्रदान किये जाने के लिये किन किन राज्यों से अनुगेष्ठ प्राप्त हुआ है; गुजरात ने पर्यावरणीय स्थीकृति के लिये कब अनु-रोध किया था उस पर कोई निर्णय कब कक ने लिये जाने की संभावना है;
- (ग) उन्त परियोजना को तेजी से पूरा मरने के लिए नया कदम उठाये जा रहे हैं; ग्रीर
- (भ) उस्त बोजना में बिग्ब बैंक का क्या बोनदान है?

जल सताधन मन्नी (भी बी० शकरा-नन्द): (क) सरवार सरोवर परियोजना पर बाध स्थल पर प्रारम्भिक कार्य चेनल स्थपवर्तव का कार्य, मुख्य बाध की नीनों की खुवाई, मुख्य बाध की नीनों के दोष-मुक्त जोनो की मरम्मन करना, सेंडबों पर रांकफिल बांध तथा 0 से 21 किलोमीटर तक मुख्य नहर पर मिट्टी का कार्य श्रिय-कांगत: पूरा हो गया है। जून, 1986 के श्रंत तक 346,38 करोड़ रुपए का ब्यय किया जा चुका है।

- (ख) गुजरात, मध्य प्रदेश तथा महाराष्ट्र राज्यों ने पर्यावणिक स्वीद्धिति हेतु अनुरोध किया है। गुजरात सरकार ने नवम्बर, 1982 में पर्यावणिक स्वीकृति मांगी थी। मामला बिचार किए जाने की उन्नत ग्रवस्था में है।
- (ग) और (ख्) गुजरात मरकार ने नर्मदा विकास विभागी नामक एक अलग विभाग सुजित किया है। परियोजना के निर्माण का समन्वय निषा निरीक्षण करते के बास्ते भारत सरकार ने मचिब, जल संसाधन मंत्रालय की ग्रध्यक्षक में एक **शन्तर्राज्यीय** मरदार सरोवर निर्माण सलाहकार समिति का भीगठ न किया है. 450 मिलियन अमरीकी डालर की विश्व सहायता हेत् एक करार भी किया । भारत मरकार, विद्यत विभाग. परियोजना से होने बाले बिबुत उत्पादन में केन्द्रीय सेक्टर के हिस्से के रूप में मध्य प्रदेश के विद्युत घटक के लागत के हिस्से में 300 करोड़ रुपये तक महाबता देने हेत सहमत हो गया है।

## Use of N.D.M. C. Chief's House as Club

1656. SHRIMATI KRISHNA KAUL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to a news item that appeared in the Hindustan Times of 5th July, 1986 under the caption "NDMC Chief's house is a club now";
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken in this regard?